

**Non-clearance of Consignments of
Calcined Mica by customs Calcutta
Port**

10056. SARI R. L. P. VERMA : Will the Minister of FINANCE refer to the reply given to Unstarred Question No. 4627 on 23rd March, 1984 regarding Non-clearance of consignments of calcined mica by Customs Calcutta Port and State :

(a) the specific steps taken to promote export and give special facility to new entrepreneur to earn foreign exchange ;

(b) the details of consignments being inordinately delayed in Clearance and fate of such foreign deals ; and

(c) by what time the information will be collected and will be laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) This essentially concerns the Ministry of Commerce who have taken various steps like the grant of cash compensatory support, REP licences and other categories of licences on various item of exports.

(b) No instance of inordinate delay on the part of Customs in the clearance of consignment of Calcined Mica has come to notice.

(c) The information is being collected and will be furnished shortly.

**Outlay sought by Tea Board for Research and
Development schemes**

10057. KUMARI PUSHPA DEVI SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the total outlay sought by Tea Board for funding research and development schemes for the tea industry during the Seventh Plan ;

(b) the improved methods of tea culture schemes proposed to be taken up as suggested by the Tea Board in the above Plan period ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN

THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Total outlay proposed for funding research and development schemes for tea industry during the Seventh Five Year Plan is Rs. 24 crores.

(b) and (c) In addition to various ongoing projects, a number of reasearch and development projects in the field of tea biotechnology, development of tea machinery, tea processing equipment, water management, field technology on production and protection etc., are proposed to be undertaken for improvement of tea culture and manufacture.

**Encouragement to Plantation of Coffee in
Orissa**

10058. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) the steps taken by Central Government to encourage plantation of coffee in the areas which have been found suitable for coffee plantation in Orissa ;

(b) the steps taken by the Coffee Board in this regard ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) Coffee Board provides infrastructural facilities such as research and extension support besides supply of improved seed material, training facilities and incentives in the form of expansion subsidy. The Board has also started a coffee demonstration farm in Koraput district of Orissa in 1978. The Board is rendering extension and advisory support to all the agencies involved in coffee cultivation in Orissa.

Spy Ship 'Fish' in Indian waters

10059. SHRI K. PRADHANI :
SHRI SANAT KUMAR
MANDAL :

Will the Minister of DEFENCE be pleased to state :

(a) whether his attention has been invited to the news item captioned Spy Ship 'Fish' in Indian Waters appearing in the Bombay Weekly, 'Blitz' dated March 31, 1984 ;